

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 105 (ND)/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.07.2018**


**NAME OF THE COMPANY: Mr. Gobinder Singh Chopra & Ors Vs. M/s Mr.
Preminder Singh & Ors.**

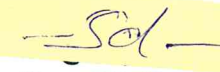
SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Himanshu Gupta, Advocate		
	For the Respondent:	Ms. Nishtha Khurana, Advocate for R-1 to R-4 Ms. Monica Phartyal, Advocate for R-6		

ORDER

Renotify this case on 07.09.2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**